

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/600(KB)2019
IA(I.B.C)/1307(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	"UCO BANK VS GIT TEXTILES MANUFACTURING LIMITED"
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the HS Mercantile Limited
Ms. Suranjana Chatterjee, Adv.]

Mr. Mainak Basu, Adv.] For the Resolution Professional
Ms. Perna Choubey, Adv.]

ORDER

1. Learned Counsel for the HS Mercantile Limited present. Learned Counsel for the Resolution Professional present.
2. **IA(I.B.C)/1307(KB)2024:**
 - a. List this matter on **20th August, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**